

COURT – I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 173 OF 2017

Dated: 17th October, 2017

Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

U.P.Sugar Mills Co. Gen. Association ... **Appellant(s)**
Vs.
Central Electricity Regulatory Commission ... **Respondent(s)**

Counsel for Appellant(s) : Mr. Avinash Menon
Counsel for Respondent(s) : Mr. Divyanshu Rai for
Mr. Nikhil Nayar for R-1

ORDER

Learned counsel for respondent No.1 seeks some time to file reply. He may take steps to file the same on or before 30.10.2017 after serving copy on the other side.

List the matter on **31.10.2017.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson